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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-08-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/385/2019

PETITION NUMBER : CP/114/IB/2018

**NAME OF THE PETITIONER : M.MURUGAN RP
(VELOHAR INFRA PVT LTD)**

NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS

UNDER SECTION : SEC 66 OF IBC 2016

ORDER

Ld. Counsel Mr. S. Sathyanarayanan for the Liquidator is present.

The Registry is directed to list the name of all the Respondents' Counsel in the cause list.

List the matter on **29.09.2020** for hearing.

-sd-

**[S. VIJAYARAGHAVAN]
Member (Technical)**

-sd-

**[R. SUCHARITHA]
Member (Judicial)**

vs